1 WP-20099-2025 IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR BEFORE HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, ACTING CHIEF JUSTICE & HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 19th OF JUNE, 2025

WRIT PETITION No. 20099 of 2025

M/S R.B.S. CONSTRUCTION Versus UNION OF INDIA AND OTHERS

Appearance:

Shri Saurabh Kumar Tiwari - Advocate for petitioner.

Shri Ishan Soni - Advocate for respondent nos. 1 to 3/Union of India.

<u>ORDER</u>

Per. Sanjeev Sachdeva, Acting Chief Justice

Learned counsel for the petitioner seeks leave to withdraw the petition.

Accordingly, the same is dismissed as withdrawn.

(SANJEEV SACHDEVA) ACTING CHIEF JUSTICE (VINAY SARAF) JUDGE

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